## 3-5

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

Name of the Company:

Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. UMESH VED PCS Repondent

2. MOHIT GUPTA FDU

Respondent
No 17.324 Omean 4.V
PETITIONERS MOUNT

## <u>ORDER</u>

Learned Advocate Mr. Mohit Gupta i/b Learned Advocate Mr. A R Gupta present for Petitioners. Learned PCS Mr. Umesh Ved present for Respondents no. 1 to 4.

At request of learned PCS for Respondents no. 1 to 4.

List the matter on 13.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of January, 2018.